NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 65(MB)2015 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Shri. Fadaali Moiz Mithiborwala V/s. M/s. Majolica Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 SUSPICIONAL MOV PETITIONER

2. SISDINAL AND PROPERTY PROVIDENCE OF THE PROPERTY PROVIDENCE OF THE PROPERTY PROVIDENCE OF THE PROPERTY PROVIDENCE OF THE PROPERTY PROPERT

Vide this application the petitioner prays for transfer of all cases within the jurisdiction of different courts to one Bench.

 This can only be entertained by the Principal Bench. Be listed before it on 21.07.2016 at 2.00 p.m.

> (Ina Malhotra) Member Judicial

SdL

(R.Varadharajan) Member Judicial